| | Ann | | | | | | | | | | | | | | |
|-----|---|------------------|------------------|------------------|---------------------------|----------------------|-------------------|---------|----------|------------|-------------------|-----------------|----------------|-----------------|--|
| | Name of the Corporate Debtor: S R Worth Limited; Date of commencement of CIRP: August 30, 2024; List of creditors as on: January 23, 2025 | | | | | | | | | | | | | | |
| | List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| | (Amount in Rs.) | | | | | | | | | | | | | | |
| SI. | Name of creditor | Details of clair | m received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of claim | Amount of | Remarks, if any | |
| No. | | Date of | Amount Claimed | Amount of claim | Nature of | Amount covered | Amount covered by | Whether | % voting | contingent | mutual dues, that | rejected | claim under | | |
| | | receipt | | | claim | by security interest | | related | share in | claim | may be set-off | | verification / | | |
| | | | | | 0.0 | , | 10 | party? | CoC | | | | not admitted | | |
| | | | | | Secured | | | | | | | | | Note-1 & | |
| 1 | State Bank of India | 13.09.2024 | 1,344,669,155.29 | 1,138,241,952.00 | Financial | 1,344,669,155.29 | 1,344,669,155.29 | NO | 100.00% | - | - | 206,427,203.29 | - | Note-2 | |
| | | | | | Creditor | | | | | | | | | Note-2 | |
| | ` | | | | | | | | | | | | | | |
| | Total | | 1,344,669,155.29 | 1,138,241,952.00 | | 1,344,669,155.29 | 1,344,669,155.29 | | 100.00% | | | 206,427,203.29 | | | |

Note

1 Primary Security:

Stock and Receivables

Collateral Security:

- 1. All that piece or parcel of land measuring an area of 31 Satak equivalent to 18.75 Cottahs more or less alongwith plant & machineries, factory sheds lying and situated at Mouza-Bijana comprised in R.S. & L.R. Dag No. 124 under L.R Khaitan No. 371, J.L No. 14, P.S Bijpur, District 24 Parganas(North) within the Limit of Jetia Gram Panchayat vide Title Deed No. I-1155 for the year 2005 standing in the name of M/s. S.R Worth Limited (Erstwhile S.R. Worth Aayat Niryat Pvt. Ltd)
- 2. All that Flat No. E-1 on the 5th Floor measuring 9807.63 sqft super built up area and Flat No. E-2 on the 5th Floor measuring 9807.63 sqft super built up area with proportionate share of interest in the land measuring 4.125 cottahs or 6.80 decimal of land comprised in plot no. 711, L.R. Plot No. 423, J.L. No. 74, Khaitan No. 207, L.R. Khatian No. 492and 2009 under Mouza- Faridpur, within the Holding No. 344/N, I.D no. 62495, Street Sarat Pally, P.S- Durgapur, Ward No. C/21 within the limit of Durgapur Municipal Corporation, Dist- Burdwan, Leased out to M/s S.R Worth Limited, Being deed No. 3786 for the year 2012.
- 3. All that piece and parcel of land measuring 12 cottah (20 decimal) situasted at Mouza Faridpur, J.L No. 74, Khaitan No. 1945, L.R Khaitan No. 2190,2191,2192 & 2193 bearing Plaot No. 748 corresponding to L.R. Plaot 622, P.S- Durgapur, Dist- Burdwan, being Deed No. 9331 for the year 2012 in the name of S.R Worth.
- 4. All that commercial space Unit No. 1 on the ground floor measuring 485 Sq ft. super build up area amd commercial space unit No. 2 on the ground floor measuring 440.67 sq ft. super built up area with undivided proportionate share or interest in the land underneath the building measuring 6 cottahs of land be the same a little morre or less comprised in Plot No. 231, Khatian No. 955, J.L No 74, under Mouza- Faridpur, D.M.C. circle/ward No. C/21, Holding No. 157, i.d No. 5260, Street name Anandapuri Co Operative Society Limited, Durgapur-13, Police Station Durgapur , District- Burdwan, Sub Registry Office at Durgapur, Lease Deed No. 3879 for the year 2012 in the name of S.R Worth Limited. Registered in the office of Additional Registrar of Assurance III, Kolkata.
- 5. All that Flat No. A on the 3rd floor measuring 1183.04 sq ft super built up area, Flat No. B on the 3rd floor measuring 1566.29 sq ft super built up area and Flat No. C on the 3rd floor measuring 1180.50 sq ft super built up area alongwith 2 covered car parking spaces with undivided proportionate share or interest in the land underneath the building measuring 6 cottahs of land be the same a little more or less comprised in Plot No. 231, Khaitan No. 955, J L. No. 74, under Mouza- Faridpur, D.M.C. circle/ ward No. C/21, Holding No. 157, i.d No.5260, Street name Anandapuri Co Operative Society Limited, Durgapur-13, Police Station- Durgapur, District-Burdwan, Sub Registry Office at Durgapur, Lease Deed No. 3879 for the year 2012 in the name of S.R Worth Limited. Registered in the office of Additional Registrar of Assurance -III. Kolkata.
- 2 No.of Personal Gurantors -5 (Five),

Amount of claim covered by security interest- Rs 1344669155.29. Gurantee was given vide gurantee agreement dated 28.03.2014. Name of Guarantors- Akhikesh Singh, Chitra Singh, Vivek Kumar Singh, Sashi Bhusan Singh and S R Timber Products Pvt Ltd